

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No. 331/KB/2017

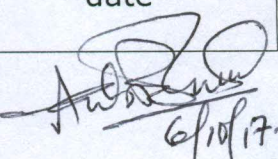
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Reliance Commercial Finance Ltd -Vs- Laxmivinayak Rice Mills Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

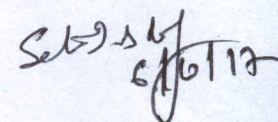
1.) Anand Basu Mukherjee, Adv.

{ for financial creditor }

  
6/10/17

2.) Satish Das Roy Adv.

{ corporate debtor }


  
6/10/17

**ORDER**

Ld. IRP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. IRP has filed progress report which may be taken on record.

List the matter on 31/10/2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)